

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5998
ANSWERED ON:03.05.2013
AYUSH HOSPITALS AND DISPENSARIES
Agarwal Shri Rajendra

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of hospitals and dispensaries under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicines in the country, State/UT-wise;
- (b) whether the Government has assessed the performance of these hospitals and dispensaries and if so, the details and the outcome thereof;
- (c) whether a number of AYUSH hospitals and dispensaries are not properly functioning due to shortage of medicines and manpower and also lack of funds and infrastructure in the country;
- (d) if so, the details thereof and the corrective measures taken/proposed by the Government in this regard; and
- (e) the funds sanctioned and released for the modernisation and upgradation of these hospitals and dispensaries indicating their status of utilisation during each of the last three years and the current year, State/ UT-wise?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) The total number of hospitals and dispensaries under the Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) systems of medicines in the country, State/UT-wise is enclosed at Annexure I (a) and I (b).
 - (b) The Government of India has not assessed the performance and outcome of AYUSH hospitals and dispensaries functioning in the States, since, these hospitals and dispensaries are under the administrative control of State Governments.
 - (c) & (d) Under Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries, there is provision for financial assistance to the State Governments for Supply of essential drugs, manpower, renovation/alteration of existing premises, equipments and furniture for State Government AYUSH Hospitals. Under the component of Upgradation of AYUSH Dispensaries, there is provision for construction, renovation/alteration of existing premises, equipments & furniture and contingency.
- Further, Under Centrally Sponsored Scheme for Development of AYUSH Hospitals and Dispensaries, there is provision for financial assistance to the State Governments/UTs for procurement of AYUSH medicines for AYUSH dispensaries. The funds are provided to eligible hospitals and dispensaries based on their demand and entitlement.
- (e) The details of funds sanctioned and released for the modernization and up-gradation of these hospitals and dispensaries indicating their status of utilization during each of the last three years and the current year, State/ UT-wise is enclosed at Annexure-II (a) and II (b).